

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 704  
ANSWERED ON 05/02/2026**

**JUDGES TO POPULATION RATIO**

**704 Shri Prakash Chik Baraik:**

Will the Minister of *Law and Justice* be pleased to state:

- (a) the number of judges per ten lakh of population in the country, separately for the Supreme court, High Courts and Lower Judiciary, State-wise;
- (b) the number of judges per ten lakh as suggested by the Supreme Court;
- (c) the country-wise details of judges per ten lakh population; and
- (d) the details of top ten countries with highest judges to population ratio?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL)**

(a) At present, the number of judges per ten lakh of population in the country works out to be approximately 22. In order to calculate the judge population ratio for per ten lakh population in a particular year, the Ministry of Law and Justice uses the criterion based on the population data as per Census 2011 (1210.85 million) and the sanctioned strength of Judges in the Supreme Court, High Court and District & Subordinate Courts in the year 2026. The number of judges per ten lakh of population for the Supreme court is 0.028; for the High Courts is 0.92; and for the Lower Judiciary, State-wise is placed at **Annexure**.

(b) The Supreme Court of India, in its judgment dated 02.01.2017 in *Imtiyaz Ahmed v. State of Uttar Pradesh* [(2017) 3 SCC 658], observed that in its judgment delivered on 21.03.2002 in *All India Judges' Assn. (3) v. Union of India*, while endorsing the views of the Law Commission in its 120th Report, it had directed that a judge-to-population ratio of fifty judges per million be achieved. Similar observations were made in cases such as *P. Ramachandra Rao v. State of Karnataka* [(2002) 4 SCC 478] and *Brij Mohan Lal v. Union of India* [(2002) 5 SCC 1].

(c) and (d) The data regarding country-wise details of judges per ten lakh population and top ten countries with highest judges to population ratio is not maintained.

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**ANNEXURE****STATEMENT REFERRED TO IN REPLY TO PART (A) OF RAJYA SABHA UNSTARRED QUESTION NO. 704 FOR ANSWER ON 05.02.2026 REGARDING 'JUDGES TO POPULATION RATIO'**

<b>NUMBER OF JUDGES PER TEN LAKH POPULATION FOR LOWER JUDICIARY, STATE-WISE</b>				
<b>Sr No.</b>	<b>State/UT</b>	<b>Total population as per Census 2011</b>	<b>Total sanctioned strength of Judges in Lower Judiciary as per MIS portal</b>	<b>Judge to population ratio</b>
1	JAMMU & KASHMIR	12541302	339	27.03
2	LADAKH			
3	HIMACHAL PRADESH	6864602	188	27.39
4	PUNJAB	27743338	812	29.27
5	CHANDIGARH	1055450	30	28.42
6	UTTARAKHAND	10086292	298	29.55
7	HARYANA	25351462	781	30.81
8	NCT OF DELHI	16787941	897	53.43
9	RAJASTHAN	68548437	1699	24.79
10	UTTAR PRADESH	199812341	3700	18.52
11	BIHAR	104099452	2025	19.45
12	SIKKIM	610577	35	57.32
13	ARUNACHAL PRADESH	1383727	53	38.30
14	NAGALAND	1978502	34	17.18
15	MANIPUR	2855794	62	21.71
16	MIZORAM	1097206	74	67.44
17	TRIPURA	3673917	133	36.20
18	MEGHALAYA	2966889	99	33.37
19	ASSAM	31205576	485	15.54
20	WEST BENGAL	91276115	1105	12.05
21	ANDAMAN & NICOBAR ISLANDS	380581		
22	JHARKHAND	32988134	707	21.43
23	ODISHA	41974218	1043	24.85
24	CHHATTISGARH	25545198	663	25.95
25	MADHYA PRADESH	72626809	2028	27.92
26	GUJARAT	60439692	1720	28.46
27	DAMAN & DIU	243247	4	16.44
28	DADRA & NAGAR HAVELI	343709	3	8.73
29	MAHARASHTRA	112374333	2190	19.49
30	ANDHRA PRADESH	84580777	1203	14.22
31	TELANGANA			

32	KARNATAKA	61095297	1395	22.83
	GOA	1458545	50	34.28
34	LAKSHADWEEP	64473	4	62.04
35	KERALA	33406061	611	18.29
36	TAMIL NADU	72147030	1386	19.21
37	PUDUCHERRY	1247953	38	30.45

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